

THE HIGH COURT OF MEGHALAYA:
SHILLONG
NOTICE

NO.HCM.III/166/2019-Judl./Part-I/543

Dated Shillong, the 18th August, 2025

It is hereby notified for the information of all concerned that:-

On 20th and 21st August, 2025,

Hon'ble Mr. Justice W. Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee.	Shall sit together and take up urgent matters, if any, from the list and determination of DIVISION BENCH-I.
Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh	Shall sit together and take up urgent matters falling within the determination of DIVISION BENCH-I, if any, against judgment(s)/order(s) passed by the Single Bench of Hon'ble Mr. Justice B. Bhattacharjee.

-AND-

On 22nd August, 2025 and thereafter, till the DIVISION BENCH-I does not sit,

Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh	Shall sit together and take up urgent matters, if any, from the list and determination of DIVISION BENCH-I.
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-AND-

On 22nd and 25th August, 2025,

Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh.	Shall sit together and take up urgent matters, if any, from the list and determination of DIVISION BENCH-II & III.
Hon'ble Mr. Justice W. Diengdoh.	In addition to His Lordship's list and determination, shall take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice B. Bhattacharjee.
Urgent matters, if any, against judgment(s)/order(s) passed by the Single Bench of Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh may be intimated to the Joint Registrar (Listing) and the matter will be listed on the next sitting of the appropriate Bench.	

By Order,

JOINT REGISTRAR (LISTING)

Dated Shillong, the 18th August, 2025

Memo NO.HCM.III/166/2019-Judl./Part-I/543-A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.


JOINT REGISTRAR (LISTING)

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